

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 617/2024

HARSH GOYAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 08-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. D.k. Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. Ishaan Tiwari, Adv.

For Respondent(s)

Mr. Vishwa Pal Singh, AOR
Ms. Arpika Singhal, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Anurag Pandey, Adv.
Dr. Nitin Sharma, Adv.

Mr. Soayib Qureshi, AOR
Ms. Aparna Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 are duly represented.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar